

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1039 of 2019

IN THE MATTER OF:

Aashish Jhunjhunwala & Ors.

...Appellant

Versus

**Kshitiz Chhawhharia,
RP of Ramsarup Industries Ltd. & Ors.**

...Respondents

Present:

For Appellant: Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.

For Respondent: Mr. Dinkar Singh, Advocate for ARCIL.

**Mr. Deep Roy, Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

WITH

Company Appeal (AT) (Insolvency) No. 995 of 2019

&

I. A No. 179 of 2020

IN THE MATTER OF:

S.S. Natural Resources Pvt. Ltd.

...Appellant

Versus

Ramsarup Industries Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates.

**For Respondent: Mr. K. Dutta, Advocate for WBIDC, Ms. Smriti Churiwal,
Mr. Ansuman Tripathy and Mr. Saivir Sidhant, Advocates
for RS-COC.**

Mr. Dinkar Singh, Advocate for ARCK.

Mr. Kanishka Shivhase, Advocate for WBIDC.

**Mr. Deep Roy, Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

WITH

Company Appeal (AT) (Insolvency) No. 988 of 2019

IN THE MATTER OF:

Pegasus Assets Reconstruction Pvt. Ltd.

...Appellant

Versus

Kshitiz Chhawhharia (RP) & Ors.

...Respondents

Present:

For Appellant: Mr. Ramji Srinivashan, Sr. Advocate with Mr. Shanshak Lal Kumar, Mr. Vikram Babber and Mr. Rishub Kapoor, Advocates.

For Respondent: Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Natural Pvt. Ltd. (Successful Resolution Applicant).

Mr. Dinkar Singh, Advocate for ARCK.

Mr. Deep Roy, Mr. Rony O. John and Mr. Piyush Swami, Advocates for RP.

Ms. Smriti Churiwal, Mr. Anjuman Tripathy and Mr. Saivir Sidhant, Advocates for R-4 (COC).

WITH

Company Appeal (AT) (Insolvency) No. 1124 of 2019

IN THE MATTER OF:

Aashish Jhunjhunwala

...Appellant

Versus

Kshitiz Chhawhharia

RP of Ramsarup Industries Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.

For Respondent: Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Natural Pvt. Ltd. (Successful Resolution Applicant).

Mr. Dinkar Singh, Advocate for ARCK.

Mr. Deep Roy, Mr. Rony O. John and Mr. Piyush Swami,

Advocates for RP.

WITH

Company Appeal (AT) (Insolvency) No. 1125 of 2019

IN THE MATTER OF:

Vanguard Credit & Holdings Pvt. Ltd. ...Appellant

Versus

**Kshitiz Chhawhharia
RP of Ramsarup Industries Ltd. & Anr. ...Respondents**

Present:

For Appellant: Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.

For Respondent: Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Natural Pvt. Ltd. (Successful Resolution Applicant).

Mr. Dinkar Singh, Advocate for ARCK.

Mr. Deep Roy, Mr. Rony O. John and Mr. Piyush Swami, Advocates for RP.

WITH

Company Appeal (AT) (Insolvency) No. 1159 of 2019

IN THE MATTER OF:

Orissa Metaliks Pvt. Ltd. ...Appellant

Versus

Kshitiz Chhawhharia & Anr. ...Respondents

Present:

For Appellant: Mr. Rishav Banerjee, Mr. Zeeshan Haque, Mr. R.B. Phookan and Ms. Neha Tandon, Advocates.

For Respondent: Mr. Abhirup Dasgupta and Mr. Ishaan Duggal, Advocates for S.S. Natural Pvt. Ltd. (Successful Resolution Applicant).

Mr. Dinkar Singh, Advocate for ARCK.

**Mr. Deep Roy, Mr. Rony O. John and Mr. Piyush Swami,
Advocates for RP.**

WITH

Company Appeal (AT) (Insolvency) No. 1242 of 2019

IN THE MATTER OF:

Indian Renewable Energy

Development Agency Ltd.

...Appellant

Versus

Ramswarup Industries Ltd. & Ors.

...Respondents

Present:

For Appellant: Ms. Varsha Banerjee and Ms. Rekha Dewedi, Advocates.

For Respondent: Mr. Kumar Mihir, Advocate for R-4.

**Mr. Deep Roy, Mr. Rony O John and Mr. Piyush Swami,
Advocates for RP.**

O R D E R

06.02.2020 Since, in some of the Appeals the Successful Resolution Applicant, 'S. S. Natural Resources Pvt. Ltd.' has not been arrayed as party Respondent, we direct arraignment of 'S. S. Natural Resources Pvt. Ltd.' as party Respondent No. 2.

Mr. Abhijeet Sinha, Advocate accepts notice on behalf of the 'S. S. Natural Resources Pvt. Ltd.' in all such Appeals.

Pleadings are stated to have been completed in some of the matters. Learned counsel for the parties may complete the pleadings in Appeals.

Wherein same have not been completed. Two weeks each shall be given to

Company Appeal (AT) (Insolvency) Nos. 1039, 995, 988, 1124, 1125, 1159 & 1242 of 2019

the Appellants and Respondents to file their respective pleadings.

Post all these Appeals 'for Orders' on **18th March, 2020 at 2:00 PM.**

Interim order(s) shall continue till next date.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

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